

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 26-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	NDPS S CASE	100112/2011	The State of Maharashtra Vs Mohammad Parvez Dawood Khan	
<b><u>HEARING</u></b>				
2	CRI REV APP	101189/2018	Anjan Chanda -Applicant, Org. Complainant Vs Muzzamil H Rukmuddin-Respdt.	K.C. Prusty
3	CRI REV APP	101191/2018	Directorate of Enforcement - Applicant (Org. Complainant) Vs Suresh Mohanlal Shah - Respondent (ORg. Accused)	K. c. Prusty
4	NDPS M A	100221/2020	Nigar Khanam Sadre Alam Through her Constituted attorney Rehan Ahmed Motiuzzama Shaikh Vs The State of Maharashtra N.C.B. and Anr	Wasim R. Khan and Mohammed Ajmal
<b><u>EVIDENCE PART HEARD</u></b>				
5	NDPS S CASE	100153/2014	The State ANC Vs Nilophar Sikandar Shaikh	
<b>( Main Matter REMAND APPLN NDPS/0100121/2014)</b>				
6	NDPS S CASE	100158/2015	The State of ANC, Azad Maidan Unit Vs Rajiyabi Dilawar Hussain Shaikh	
7	NDPS S CASE	100222/2016	ANC Vs SANTOSH KASHIRAM DALVI	
<b><u>EVIDENCE</u></b>				
8	NDPS S CASE	100067/2012	The State Shivaji Nagar P. Stn Vs Ali Akbar@ Aslam Mohd yamin Qureshi and one other	
<b><u>HEARING BEFORE CHARGE</u></b>				
9	NDPS S CASE	100071/2016	THE STATE OF ANC Vs PRADEEP @ AMIT NANDKISHOR TIWARI.	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	NDPS S CASE	100083/2016	THE STATE OF BHOIWADA POLICE STATION. Vs AKHLAKH AHEMAD ABDUL SALAM ANSARI.	
11	NDPS S CASE	100122/2016	THE STATE OF ANC Vs SHARIFUL SIRAJUL SARDAR	
12	NDPS S CASE	100133/2016	THE STATE OF ANC, GHATKOPER UNIT. Vs SAJID MAULA SHAIKH	
13	NDPS S CASE	100192/2016	BYCULLA POLICE STATION. Vs SHAHNAZ BANSHI SHAIKH AND ANOTHER 01	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
14	NDPS M A	100004/2003	The State AIU Vs Prabhakar Yetam	
<b><u>REPLY/SAY</u></b>				
15	CRI APPEAL	100490/2018	Mahendra Laxmidas Bhanushali @ MA 1583/18 @ BA 1472/18 - Appellant Vs The State of Maharashtra and Sh. Shashikant Shridhar Gawde- Respondent	PRadeip D. Gavali
16	CRI APPEAL	100645/2018	Kazim Zahid Shaikh @ MA 2044 - 18 @ BA 1925-18 - Appellant Vs State of Maharashtra - Chembur Police Station - Respondent	
17	CRI REV APP	101046/2018	Prabodh Narotamdas Shah- Petitioner Vs The State of Maharashtra and Swati Uday Mehta-Respdt.	S. Y. Thorat
<b><u>APPEARANCE</u></b>				
18	NDPS S CASE	100094/2019	The State of Maharashtra ANC, Bandra Unit Vs Estiyak Ahamad Bakar Husain Shaikh	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	NDPS S CASE	100143/2019	The State of Maharashtra Shivaji Nagar Police Station Vs Ganesh Udhav Bansode	
20	NDPS M A	100585/2020	Shabir Hanif Khan Vs ANC, Bandra Unit	
21	SPL.CASE	100623/2020	Air Intelligence Unit Vs Ms. Carola Liset Bolivar Bejarano	SPP
22	SPL.CASE	100625/2020	STATE GOVERNMENT Vs Alexandre De Souza (Brazil)	
23	SPL.CASE	100626/2020	STATE GOVERNMENT Vs Mr. Cajas Trinidad Dany Orlando (Guatemala)	
<b><u>STEPS</u></b>				
24	CRI M A	101751/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
25	CRI M A	101752/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
26	CRI M A	101753/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
27	CRI M A	101754/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
28	CRI M A	101755/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty

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COURT 44 ADDL SESSIONS JUDGE  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
29	CRI M A	101756/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
30	CRI M A	101757/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
31	CRI M A	101758/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
32	CRI M A	101759/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
33	CRI M A	101760/2019	Anjan Chanda @ Rev. ----19 - Applicant, Org. Complainant Vs Deepak P. Seth - Respondent, Org. Accused (1)	K. C. Prusty
			<b>REPORT</b>	
34	CRI M A	102425/2018	The Enforcement Directorate, Through - Anjan Chanda @ Rev. ----18 - Applicant, Org. Comp. Vs Syed Mohd. Syed Farooque - Respondent (Org. Accused)	K. C. Prusty

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Criminal Cause List Dated 27-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>HEARING</u></b>				
1	SPL.CASE	100424/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
2	NDPS M A	100753/2020	The State of Maharashtra DCB, CID, Unit 3 Vs Jabir Nadir Ali	SPP
<b><u>EVIDENCE PART HEARD</u></b>				
3	NDPS S CASE	100073/2011	The State ANC Vs Kofi Mykal	
4	NDPS S CASE	100116/2011	The State of Maharashtra Vs Sukhdev Manranjan Hazare	
5	NDPS S CASE	100023/2012	The State - A N Cell Vs Smt. Nagoni Laxman Ulidri	APP V.P.Shinde
6	NDPS S CASE	100010/2013	The State Trombay P.S Vs Abdul Rehman Mahamed Mustakin Khan	
7	NDPS S CASE	100175/2014	The State ANC Vs Achhelal Singhasan Shah	
8	NDPS S CASE	100020/2017	N.C.B. Vs SAJID ALI SHAIKH @ PAPPU AND ORS.05	
<b><u>HEARING BEFORE CHARGE</u></b>				
9	NDPS S CASE	100196/2016	ANC Vs AAKASH PALJI BARAYYA @ KALU	
10	NDPS S CASE	100210/2016	ANC Vs SHAKIL NASIM KHAN	
11	NDPS S CASE	100003/2017	ANC Vs MOHD. KHALIL @ CHUVVA SHAIKH	
12	NDPS S CASE	100009/2017	A.N.C. Vs GYANPRASAD CHANDRASHEKAR YADAV	
13	NDPS S CASE	100015/2017	ANTOPHILL POLICE STATION. Vs SHANMUGVALI @ GUDDU RAJA DEVENDRA AND ORS.03	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
14	SPL.CASE	197/2020	The State of Maharashtra Kurla Police Station Vs Mohd. Irfan Muktarali Choudhary	
<b><u>REPLY/SAY</u></b>				
15	CRI REV APP	100821/2019	Amit Aswani - Applicant Vs The State of Maharashtra - Azad Maidan Police Station - Respondent	Prashant G. Pandey
<b><u>APPEARANCE</u></b>				
16	NDPS S CASE	100184/2018	The State of Maharashtra Malvani Police Station Vs Rajesh Dadarao Sonawane and anr	
17	NDPS S CASE	100154/2019	The State of Maharashtra Antop Hill Police Station Vs Savitri Periswami Devendra and Others	
18	SPL.CASE	193/2020	The State of Maharashtra Malvani Police Station Vs Mohd. Tahir Ali Waris Ali Choudhary @ Hussain and Anr	
19	SPL.CASE	203/2020	Union Of India, Narcotics Control Bureau Vs Desmond Edward Prince	
<b><u>AWAITING R AND P</u></b>				
20	CRI M A	100994/2019	Vijay Madhukar Vibhute@Appeal-33-19,BA-931-19-Aplnt. Vs The State of Maharashtra and Amol Shivaji Pawar-Respdts.	Jatin P. Shah
21	CRI APPEAL	100460/2019	Pradeep Shyamlal Varma @ MA 1415-19 @ BA 1375-19 - Appellant, Org. Accused Vs The State of Maharashtra - CSMT Railway Police Station - Respondent	Kewal Bansagad and D. P. Singh
22	CRI APPEAL	100529/2019	Sumit Agarwal@MA-1689-19,BA-162-19-Aplnt. Vs Morres Energy Ltd. and The State of Maharashtra-Respdts.	M/s. Kanga and Company
23	CRI APPEAL	100530/2019	Anubhav Agarwal@MA-1690-19,BA-1-24-19-Aplnt. Vs Morries Energy Ltd. and The State of Maharashtra-Respdts.	M/s. Kanga and Company

**REPORT**

**CITY CIVIL AND SESSION COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
24	REMAND APPLN NDPS	100753/2017	Santacruz Police Station Vs Shamabai Shankar Kale	
<b>( Main Matter REMAND APPLN NDPS/0100148/2016)</b>				
25	REMAND APPLN NDPS	100755/2017	Malvani Police Station Vs Aadil Salauddin Shaikh	
26	REMAND APPLN NDPS	100606/2018	STATE GOVERNMENT Nagpada Police Station Vs Emtiyaj Sadikali Ansari	
27	CRI REV APP	100061/2019	Vincent Dsouza-Complainant Vs Bank of India-Accused	In Person
28	REMAND APPLN NDPS	100954/2019	The State- Malad Police Station Vs Danish Asif Dhada and another	
29	REMAND APPLN NDPS	100955/2019	The State- Malvani Police Station Vs Suraj Shankar Taka @ Walmiki	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	CRI APPEAL	100290/2019	Sonu Sipahilal Thakur@MA-86-19,BA-809-19-Aplnt. Vs The State of Maharashtra-Khar P. Stn.-Respdt.	Ashraf Ahmed Shaikh
2	SPL.CASE	100592/2020	Union of India Through Narcotics Control Bureau Vs Kaluram Vitthal Mahapure and Anr	SPP
3	SPL.CASE	100663/2020	State of Maharashtra through D.C.B. , C.I.D. Unit - III Vs Jabir Nadir Ali	APP Tawade
<b><u>EVIDENCE PART HEARD</u></b>				
4	NDPS S CASE	100106/2011	The State ANC Vs Piter Aoneka Chinvez Alexs Anekve Chinvez	APP Adv Bhandari
5	NDPS S CASE	100056/2012	The State ANC Vs RohitKumar Rajendrapasad Yadav	
6	NDPS S CASE	100104/2012	The State ANC Vs Naresh@Dadiya Prakash Pote	
7	NDPS S CASE	100061/2013	The State ANC Vs Taufik Nasim Shaikh and anr.	APP Lade Liman
8	NDPS S CASE	100032/2016	THE STATE OF ANC, KANDIVALI UNIT Vs MOHD. SATISH SHARMA @ MOHD. SALIM SHAIKH.	
9	NDPS S CASE	100043/2016	THE STATE OF ANC, BANDRA UNIT. Vs CHRISTIAN CHINEDU CHRISTOPHER @ KHRIS.	
10	NDPS S CASE	100059/2016	THE STATE OF TROMBAY POLICE STATION. Vs SMT. DRAUPADI SHANKAR KHANDAGALE.	
<b><u>HEARING BEFORE CHARGE</u></b>				
11	NDPS S CASE	100008/2016	The State of Pydhonie Police Station Vs SMT. MEHMUDA KADAR SHAIKH.	



**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 44 ADDL SESSIONS JUDGE  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
12	NDPS S CASE	100028/2017	PYDHONIE POLICE STATION. Vs SMT. MERY KANNAN TEVAR.	
13	NDPS S CASE	100033/2017	D.N. NAGAR POLICE STATION. Vs NADIM NAZIR SHAIKH @ IMRAN	
14	NDPS S CASE	100060/2017	GHATKOPER POLICE STATION Vs SHABNAM JAVED SHAIKH AND ANOTHER 01	
<b><u>DOCUMENTS</u></b>				
15	NDPS S CASE	100034/2013	The State Santacruz P. Stn. Vs Yar Mohammad @ Dadhi Jamil Pathan	
16	NDPS S CASE	100176/2014	The State ANC Vs Fatima @ Ballo Akbar Shaikh	
17	NDPS S CASE	100182/2014	The State ANC Vs Khomis Ali Matar 2. Saeed Abdul Mohammad	
<b><u>REPLY/SAY</u></b>				
18	CRI REV APP	100033/2020	Anjan Chanda @ MA 944/19 - ---Aplcnt. Vs M/s. Alcon Pharmaceuticals P. Ltd.- Respdt.	K. C. Prusty
<b><u>APPEARANCE</u></b>				
19	SPL.CASE	204/2020	The State of Maharashtra ANC, Azad Maidan Unit Vs Frack John	
20	SPL.CASE	100670/2020	State of Maharashtra through ANC Kandivali Unit Vs Utkarsh Prashant Patange	APP Geeta Nayyar
21	SPL.CASE	100781/2020	Air Intelligence Unit Vs Judith Coromoto Godoy Carrero	SPP
<b><u>REPORT</u></b>				
22	NDPS S CASE	100102/2010	AIU Vs Abdul Haneef Ahmed Beary	SPP Anuradha Mane  Taraq Sayyed

**CITY CIVIL AND SESSION COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
23	NDPS S CASE	100128/2011	The State ANC Vs Siraram Jagpati Chouhan	
24	NDPS S CASE	100040/2012	The State ANC Vs Kapil Subhasrao Shugare and one other	
25	NDPS S CASE	100052/2012	The State ANC Vs Bright Lauki man	APP Adv V.P.Shinde
26	NDPS S CASE	100062/2012	The State ANC Vs Hasan Ali Ekbal Ahmed Shaikh	APP Adv.Munira
27	NDPS S CASE	100090/2012	The State ANC Vs Colins Ukaru Kalu and 1	1-Mr V P Shinde, 2-Ms Kadam
28	CRI APPEAL	100657/2018	Mayur Chinubhai Shah @ MA 2066- 18 @ BA 1950-18 - Aplcnt. Vs Bharatiben Mahendra Bhatt and State of Maharashtra-Respdts.	Chandan R. Yadav
29	CRI REV APP	100068/2019	Vincent Dsouza-Complainant Vs Central Bank of India-Accused	In Person

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	CRI REV APP	100442/2018	Mohan Laxman Phansekar - Applicant / Org. Complainant Vs The State of Maharashtra - Respondent	Prakash L. Shetty
2	CRI REV APP	100512/2018	Anand Agaskar - Applicant Vs Rajesh Gopalkrishna Uchill - Respondent	GNP Legal
3	CRI REV APP	100652/2018	Friends Co-Operative Bank Ltd. - Applicant Vs G.B., C.B. C.I.D. - Respondent	Vikas Mahangare
4	CRI APPEAL	100590/2018	Mohan Singh Jagatsingh Dhami@MA-1836-18-Aplnt. Vs State of Maharashtra and Municipal Corp. of Gr. Mumbai- Respdt.	Dr .Bhavana A. Anklesaria
5	NDPS S CASE	100202/2019	The State of Maharashtra Khar Police Station Vs Dilawar Shaukat Momin and Anr	
6	SPL.CASE	100462/2020	The State of Maharashtra Thr ANC Azad Maidan Unit Vs Reza Faredun Borhani Shidani	Prashant D More
<b>EVIDENCE PART HEARD</b>				
7	NDPS S CASE	100129/2012	The State Pydhonia P.S Vs Mohamad Sadik Dost Mohd Shaikh and 1	
8	NDPS S CASE	100045/2013	The State ANC Vs Prafulla Sudhakar Gopnarayan and anr.	
9	NDPS S CASE	100073/2013	The State ANC Vs Sheela Girish Kakade	APP Lade Shinde
10	NDPS S CASE	100207/2015	The State of ANC Vs Ugoegwe Obasi Vincent	

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**COURT 44 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 29-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	NDPS S CASE	100095/2017	The State ANC Vs Peter Okonavo Engevida and other 11	
12	NDPS S CASE	100086/2018	The State (Ghatkopar Police Station) Vs Javed Mohammad Shaikh and other 3	
<b>HEARING BEFORE CHARGE</b>				
13	NDPS S CASE	100075/2015	The State of Dongri Police Station Vs Jafar Hanif Choradwala @ Jafar Mendhak	
14	NDPS S CASE	100058/2016	THE STATE OF PYDHONIE POLICE STATION. Vs FIROZA @ FERAZA SATTAR KHAN AND ANOTHER 01	
15	NDPS S CASE	100098/2016	THE STATE OF ANC Vs AMOL GIRDHAR GULKARI	
16	NDPS S CASE	100036/2017	SAMATA NAGAR POLICE STATION Vs RAJESH @ RANA ATTARSINGH GOGALIYA	
17	NDPS S CASE	100043/2017	ANC, BANDRA UNIT. Vs MOHD. SALIM @ PAPPAD BASHIR QURESHI	
18	NDPS S CASE	100069/2017	SHAHUNAGAR POLICE STATION Vs SHEELA GIRISH KAKDE	
19	NDPS S CASE	100083/2017	The State Nagpada Police Station Vs Zeenath Mohd Shafiq Shaikh	
20	NDPS S CASE	100103/2017	A.N.C.Bandra Vs Alimohmad Shaikh	

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Criminal Cause List Dated 29-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
21	NDPS S CASE	100121/2017	State (ANC) Worli Unit Vs Okofor okechukwu Igwedima	
22	NDPS S CASE	100148/2017	State (Malvani Police station) Vs Saima Babumiya Sardar @ Shaikh	
23	NDPS S CASE	100006/2019	The State of Maharashtra ANC, Bandra Unit Vs Sabir Hanif Khan	
<b><u>ORDER</u></b>				
24	NDPS S CASE	100194/2015	The State of ANC, Ghatkoper Vs Aslam Abdul Ajj Patel	
<b><u>APPEARANCE</u></b>				
25	NDPS S CASE	100181/2018	The State of Maharashtra Malvani Police Station Vs Vilas Bhaskar Khandare	
26	NDPS S CASE	100102/2019	Air Intelligence Unit Vs Mohammad Shakeel Mohsin and Anr	
27	SPL.CASE	186/2020	Narcotics Control Bureau Vs Kumar C Swami S/o Chelliah Swami and Others	
<b><u>FILINGSAY EXH.UNREADY</u></b>				
28	NDPS S CASE	100022/2018	State (D.N.Nagar Police STation ) Vs Abdul Hamid Abdul Kalam Sidhiki	
<b><u>REPORT</u></b>				
29	NDPS S CASE	100119/2012	The State ANC Vs Saddam Ahmed Baipari	
30	NDPS S CASE	100018/2013	The State Pydhonie P. Stn. Vs Analo Sande	APP Taraq Sayyed
31	NDPS S CASE	100079/2013	The State ANC Vs Kenith Ekwenze and 2 ors.	APP Baraskar

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**COURT 44 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 29-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
32	NDPS S CASE	100161/2014	The State ANC Vs Kenith Peter Ihe	
<b>( Main Matter REMAND APPLN NDPS/0100109/2014)</b>				
33	REMAND APPLN NDPS	101033/2018	The State of Bandra Police Station Vs Rajkumar Sitaram Knojiya	
34	REMAND APPLN NDPS	101056/2018	The State of Nagpada Police Station Vs Farukha Mohd. Naim Choudhari	
35	REMAND APPLN NDPS	101108/2018	The State of Bandra Police Station Vs Imran @ Banti Akbar Khan	
36	REMAND APPLN NDPS	101164/2018	The State of V.B. Nagar Police Station Vs Adnan @ Addu Shaukat Ali Sayyad	PP
37	CRI REV APP	100662/2019	Ankush Bhujangrao Hotkar- Complainant Vs Niket Kaushik-Respdt.	R. D. Salve

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 30-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>REPORT</u></b>				
1	REMAND APPLN NDPS	100954/2018	The State of Nagpada Police Station Vs Mohd. Iqbal Abdul Hamid Memn and others	

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF H.H.J SHRI. H. S. SATBHAI**  
**COURT 44 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 31-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	CRI M A	101199/2019	Sundeep Laad @ Appeal - 380-19 - Appellant (Org. Respondent No. 1) Vs Payal Laad and State of Maharashtra - Respondent	Jayakar and Partners
<b><u>EVIDENCE PART HEARD</u></b>				
2	NDPS S CASE	100031/2013	The State ANC Vs Dawooda Arije Akidele	
3	NDPS S CASE	100082/2013	The State ANC Vs Abdul Shaikh @ Abdul Mohd. Shaikh Thana and anr.	
4	NDPS S CASE	100160/2014	The State A.N.C Vs Vanmala Yalappa Jadhav	
<b>( Main Matter REMAND APPLN NDPS/0100113/2014)</b>				
<b><u>EVIDENCE</u></b>				
5	NDPS S CASE	100171/2014	The State ANC Mumbai Vs Nuri Habib Khan 2. Afjal Ahmed Mohamad Hanif Qureshi	
<b><u>CHARGE</u></b>				
6	NDPS S CASE	100208/2018	The State of Maharashtra Sewree Police Station Vs Hamdul Ali Khudabaksh and anr	
<b><u>HEARING BEFORE CHARGE</u></b>				
7	NDPS S CASE	100004/2018	State (Agridada Police Station) Vs Mohd. Eklakh @ Musa Bashuir Shaikh	
8	NDPS S CASE	100009/2018	State Byculla Police Staion Vs Shabana Ajijul Khan @ Jali	
9	NDPS S CASE	100017/2018	State (D.N.Nagar Police Station) Vs Sajid Yusuf Sayyed	
10	NDPS S CASE	100075/2018	STATE GOVERNMENT Vs Eje Chikuabuka and Ors.	



**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 31-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	NDPS S CASE	100135/2018	The State of Maharashtra Kurla Police Station Vs Nafis Suleman Khan	Shri Sadanand Rane Police Inspector
<b><u>REPLY/SAY</u></b>				
12	BAIL APPLN NDPS	100243/2020	Sachin Dinesh Mishra Vs The State- ANC Bandra Unit	S R Patil
<b><u>APPEARANCE</u></b>				
13	NDPS S CASE	100148/2019	The State of Maharashtra Khar Police Station Vs Mohd. Noor Mohd. Sharif Shaikh	
14	SPL.CASE	100769/2020	The State- Deonar Police Station Vs Ashish Maruti Kamble	PP
<b><u>AWAITING SUMMONS</u></b>				
15	CRI APPEAL	100532/2017	Firoz Iqbal Shaikh - Applicant Vs The State of Maharashtra and Anjumbano Firoz Shaikh - Respondent	R. N. Kachawe
<b><u>REPORT</u></b>				
16	NDPS S CASE	100158/2016	ANC Vs MOHAMMED ALI MOHD. JAVED	
17	CRI APPEAL	100713/2018	M/s. Rajeshree Steels @ MA 2217-18 @ BA 2173-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
18	CRI APPEAL	100717/2018	M/s. Rajeshree Steels @ MA 2221-18 @ BA 2177-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	CRI APPEAL	100718/2018	M/s. Rajeshree Steels @ MA 2222-18 @ BA 2178-18 - Appellant (Orig. Accused) Vs The State of Maharashtra and M/s. Yatin Steels - Respondent No. 2, Org. comp.	Rajesh Jain
20	REMAND APPLN NDPS	100086/2019	The State of Kurar Police Station Vs Afjal Ajam Miya Sayyad	
21	REMAND APPLN NDPS	100118/2019	The State of Aarey Police Station Vs Alka Sanjay Singh and another	
22	REMAND APPLN NDPS	100975/2019	The State- Vanrai Police Station Vs Yousuf Hashim Shaikh	
23	REMAND APPLN NDPS	100995/2019	The State- Meghwadi Police Station Vs Mohd. Juber Abdulla Jumani @ Pappu and other	
24	REMAND APPLN NDPS	101111/2019	STATE GOVERNMENT Nagpada Police Station Vs Mohd. Shakil Ali Ajgar Ansari @ Shakil Tutha	
25	REMAND APPLN NDPS	101253/2019	AIU Vs Cajas Trinidad Dany Orlando	